

POST OFFER PUBLIC ANNOUNCEMENT

"The details subsequent to the completion of the offer made vide Public Announcement dated: 15-03-2006, the Letter of Offer dated: 05-05-2006 and the Corrigendum to the Public Announcement dated: 04-05-2006, under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997, on behalf of the Acquirer Mr. Ravindran Ramoji to acquire 10,20,320 fully paidup equity shares representing upto 20% of the total voting capital of Bio Whitegold Industries Limited, at Rs. 2/- per equity share in cash."

The details of the offer are as under:

1. Name of the Target Company
2. Name and address of the Acquirer
3. Name of Manager to the Offer
4. Name of the Registrar to the offer, if any
5. Offer Details:
 - a. Date of opening of the offer
 - b. Date of closure of the offer

BIO WHITEGOLD INDUSTRIES LIMITED

Mr. Ravindran Ramoji,
14/13, Jains Vatika, Wason Street, T. Nagar, Chennai - 17.
Ph: 044-2814 0560/ 2815 8470. Fax: 044-2374 1922

SOBHAGYA CAPITAL OPTIONS LIMITED INTEGRATED ENTERPRISES (INDIA) LIMITED

May 12, 2006

May 31, 2006

6. Details of the acquisition

S No	Item	Proposed in the Offer Document		Actuals	
1	Offer Price	Rs 2/-		Rs 2/-	
2	Shareholding of the acquirer (No & %) before MOU/PA	NIL		NIL	
3	Shares acquired by way of MOU or market purchases (No & %)	36,54,700(71.64%)		36,54,700(71.64%)	
4	Shares acquired in the open offer (No & %)	10,20,320 (20%)		23,400 (0.46%)	
5	Size of the open offer (No. of shares multiplied by offer price per share)	Rs 20,40,640/-		Rs 46,800/-	
6	Shares acquired after P.A but before 7 working days prior to closure date, if any(No & %)	N.A		N.A	
7	Post offer share holding of acquirer (No & %) (2+3+4+6)	38,26,200 (75%)		36,78,100 (72.10%)	
8	Pre & Post offer shareholding of Public (No & %)	Pre offer	Post offer	Pre offer	Post offer
		14,46,900 (28.36%)	12,75,400 (25%)	14,46,900 (28.36%)	14,23,500 (27.90%)

7. Status of the escrow account, whether released or not **NOT RELEASED**
8. Payment of interest, if any to the shareholders along with the details thereof **NIL**
9. Status of investor complaints received, if any **NIL**

NOTE: The Acquirer Mr. Ravindran Ramoji, has given an undertaking dt. 09/06/2006, to accept joint and several responsibility for the information contained in this Public Announcement.

This Public Announcement is issued on behalf of Acquirer as mentioned above.

By the Manager to the Offer



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E-mail: sobhagyacapital@yahoo.com
Sebi. Regn. No: INM000008571

Place: HYDERABAD
Date : 10-6-2006